

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/16	TP 114/17	Hearing	433(e)	Manjunatha Enterprises Vs All Digital Network India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Petitioner is called, absent. No representation for petitioner. On 02.02.2017, Shri AshokA H.C. appeared on behalf of petitioner. But, thereafter he did not attend the Tribunal to represent the petitioner. Notices issued to the respondents returned with endorsement "Not claimed". It appears the petitioner is not interested to proceed with the matter. Tribunal considers issuing final notice to the petitioner and his counsel. Registry is directed to issue notices to the petitioner as well the counsel for the petitioner and if they did not turn up, necessary orders will be passed.

List it on 10.07.2017.


MEMBER (J)


MEMBER (T)